

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 13072/2024

(Arising out of impugned judgment and order dated 11-03-2024 in WP No. 10497/2022 passed by the High Court of M.P. at Indore)

QUAZI MOINUDDIN

Petitioner(s)

VERSUS

HINDU FRONT FOR JUSTICE &amp; ORS.

Respondent(s)

(IA No.76310/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.76311/2024-EXEMPTION FROM FILING O.T. and IA No.76309/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 05-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Akbar Siddique, AOR  
Mr. Parv K Garg, Adv.  
Mr. Rajneesh Chuni, Adv.  
Mr. Animesh Mishra, Adv.  
Dr. Smriti Raturi Sharma, Adv.

For Respondent(s) Mr. Sridhar Potaraju, Sr. Adv.  
Mr. Bhakti Vardhman Singh, Adv.  
Mr. Amit Sharma, Adv.  
Mr. T Bhaskar Gowtham, Adv.  
Mr. Gobind Kumar Parthiban, Adv.  
Ms. Bhavya Tyagi, Adv.  
Mr. Aayush, Adv.  
Mr. Rajat Srivastava, Adv.  
Mr. Lalit Mohan, Adv.  
Ms. Shiwani Tushir, AOR

Mr. Guru Krishna Kumar, Sr. Adv.  
Mr. Hari Shankar Jain, Adv.  
Mr. Vishnu Shankar Jain, AOR  
Mr. Santosh Kumar, Adv.  
Mr. Praneet Pranav, Adv.  
Mr. Vikas Shukla, Adv.  
Mr. Ajay Awasthi, Adv.  
Mr. Ashwin, Adv.  
Mr. Parth Yadav, Adv.  
Ms. Mani Munjal, Adv.  
Ms. Marbiang Khongwir, Adv.

UPON hearing the counsel the Court made the following

**O R D E R**

Mr. Akbar Siddique, learned counsel submits that the petitioner here was not a party in the WP No. 10497 of 2022 pending before the Madhya Pradesh High Court. However, the petitioner being the Mutawalli of the mosque, is affected by the interim order passed by the Division Bench on 11.03.2024.

Be that as it may, the counsel submits that instead of pressing this matter, the petitioner would seek impleadment in the pending proceeding before the High Court and proceed further.

Noting the above, the matter stands disposed of, as not pressed.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR